CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH : MUMBAI

C/MISC / 85266 / 2021 In Appeal No. C / 86898 / 2017

Date of Hearing: 13 October, 2021

M/S JET AIRWAYS (INDIA) LTD

Appellant

Versus

CC (I) -MUMBAI(AIR PORT)

Respondent

Present for the Appellant : Mr. Laxmi Menon, Advocate

Present for the Respondent: Mr. R.K. Dwivedi, Additional Commissioner(AR)

ORDER

Order Reserved.

(AJAY SHARMA) MEMBER (JUDICIAL) (C. J. MATHEW) MEMBER (TECHNICAL)

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